

No.A.0705/2011(I)[82]

NOTIFICATION

[I]

The Honourable the Acting Chief Justice and Judges of the High Court of Gujarat are pleased to pass the orders of transfer and posting of Civil Judges as under:

- 1 **Mr.Ankur N. Patel**, 2nd Additional Civil Judge and JMFC, Bharuch, to be Principal Civil Judge and JMFC, Khambha, vice Mr.M.A.Tailor, promoted.
- 2 **Mr.S.M.Govani**, 2nd Additional Civil Judge and JMFC, Kheda at Nadiad, to be Judicial Magistrate, First Class (Railways), Godhra, vice Mr.M.A.Baqi, promoted.
- 3 **Mr.B.R.Solanki**, 2nd Additional Civil Judge and JMFC, Anand, to be Principal Civil Judge and JMFC, Kalyanpur, vice Mr.P.A.Parmar, promoted.
- 4 **Mr.S.C.Makvana**, 3rd Additional Civil Judge and JMFC, Surat, to be Additional Civil Judge and JMFC, Savarkundla.
- 5 **Ms.J.M.Gajjar**, 3rd Additional Civil Judge and JMFC, Sabarkantha at Himatnagar, to be 2nd Additional Civil Judge and JMFC, Sabarkantha at Himatnagar, vice Mr.S.R.Singh.
- 6 **Mr.R.R.Patel**, 2nd Additional Civil Judge and JMFC, Navsari, to be Principal Civil Judge and JMFC, Rajula, vice Mr.P.P.Purohit, promoted.
- 7 **Mr.G.P.Sodhaparmar**, 2nd Additional Civil Judge and JMFC, Panchmahals at Godhra, to be Principal Civil Judge and JMFC, Gariadhar, vice Mr.R.V.Mandani, promoted.
- 8 **Mr.B.K.Dasondi**, 2nd Additional Civil Judge and JMFC, Valsad, to be Principal Civil Judge and JMFC, Kodinar, vice Mr.H.G.Pandya, promoted.
- 9 **Mr.D.V.Patel**, 4th Additional Civil Judge and JMFC, Vadodara, to be Principal Civil Judge and JMFC, Halvad, vice Mr.A.Y.Vakani, promoted.
- 10 **Mr.P.M.Shah**, 3rd Additional Civil Judge and JMFC, Gandhinagar, to be Principal Civil Judge and JMFC, Vagra, vice Mr.A.S.Vyas, promoted.
- 11 **Mr.J.V.Joshi**, 4th Additional Civil Judge and JMFC, Gandhinagar, to be Additional Civil Judge and JMFC, Limbdi, vice Mr.M.H.Pathan.

- 12 **Mr.D.P.Purohit**, 5th Additional Civil Judge and JMFC, Gandhinagar, to be Principal Civil Judge and JMFC, Bhiloda, vice Mr.Y.N.Patel, promoted.
- 13 **Mr.S.M.Christy**, 4th Additional Civil Judge and JMFC, Mahesana, to be Additional Civil Judge and JMFC, Botad.
- 14 **Mr.K.P.Pachode**, 6th Additional Civil Judge and JMFC, Gandhinagar, to be Additional Civil Judge and JMFC, Morbi, vice Mr.M.S.Dave, promoted.
- 15 **Mr.J.S.Prajapati**, 3rd Additional Civil Judge and JMFC, Valsad, to be Principal Civil Judge and JMFC, Nalia, vice Mr.D.N.Tapodhan, promoted.
- 16 **Mr.V.M.Joshi**, 3rd Additional Civil Judge and JMFC, Ahmedabad (Rural), to be Additional Civil Judge and JMFC, Dwarka.
- 17 **Mr.R.A.Agrawal**, 5th Additional Civil Judge and JMFC, Vadodara, to be Principal Civil Judge and JMFC, Mangrol (Junagadh), vice Mr.B.B.Jadav, promoted.
- 18 **Mr.S.P.Mehta**, 3rd Additional Civil Judge and JMFC, Anand, to be Principal Civil Judge and JMFC, Sidhpur, vice Mr.C.K.Munshi, promoted.
- 19 **Mr.Ashishkumar N.Patel**, 4th Additional Civil Judge and JMFC, Ahmedabad (Rural), to be Principal Civil Judge and JMFC, Keshod, vice Ms.B.K.Chandrana, promoted.
- 20 **Mr.J.S.Shah**, 3rd Additional Civil Judge and JMFC, Navsari, to be Principal Civil Judge and JMFC, Dhandhuka, vice Mr.B.L.Chothani, promoted.
- 21 **Mr.R.A.Zala**, 2nd Additional Civil Judge and JMFC, Jamnagar, to be 2nd Additional Civil Judge and JMFC, Modasa, vice Mr.P.N.Navin.
- 22 **Mr.B.V.Parmar**, 4th Additional Civil Judge and JMFC, Surat, to be Principal Civil Judge & JMFC, Wav, vice Mrs.R.S.Rajput, promoted.
- 23 **Mr.H.J.Thaker**, 2nd Additional Civil Judge and JMFC, Kachchh at Bhuj, to be Judicial Magistrate, First Class (Municipal), Surat, vice Mr.A.V.Hirpara, promoted.
- 24 **Ms.R.S.Shah**, 3rd Additional Civil Judge and JMFC, Panchmahals at Godhra, to be Additional Civil Judge and JMFC, Panchmahals at Godhra, vice Ms.H.D.Pandit, promoted.
- 25 **Mr.P.P.Patel**, 2nd Additional Civil Judge and JMFC, Surendranagar, to be Principal Civil Judge and JMFC, Harij, vice Mr.S.B.Shah, promoted.

- 26 **Ms.D.S.Thakar**, 5th Additional Civil Judge and JMFC, Ahmedabad (Rural), to be Additional Civil Judge and JMFC, Ahmedabad (Rural), vice Ms.M.R.Shukla, promoted.
- 27 **Mr.T.J.Devada**, 6th Additional Civil Judge and JMFC, Ahmedabad (Rural), to be Principal Civil Judge and JMFC, Vallabhipur, vice Mr.M.B.Kotak, promoted.
- 28 **Mr.D.R.Joshi**, 2nd Additional Civil Judge and JMFC, Rajkot, to be Additional Civil Judge and JMFC, Danta, vice Ms.G.M.Ahir.
- 29 **Mr.Saurabh B.Shah**, 2nd Additional Civil Judge and JMFC, Palanpur, to be 2nd Additional Civil Judge and JMFC, Borsad.
- 30 **Mr.A.D.Acharya**, 4th Additional Civil Judge and JMFC, Sabarkantha at Himatnagar, to be Additional Civil Judge and JMFC, Vapi, vice Mr.J.D.Solanki.
- 31 **Mr.P.V.Bhatt**, 2nd Additional Civil Judge and JMFC, Bhavnagar, to be Principal Civil Judge and JMFC, Thasra, vice Mr.P.J.Chaudhary, promoted.
- 32 **Mr.A.R.Pathak**, 6th Additional Civil Judge and JMFC, Vadodara, to be Principal Civil Judge & JMFC, Shihori, vice Mr.S.A.Galaria, promoted.
- 33 **Mr.Keyur K.Patel**, 5th Additional Civil Judge and JMFC, Mahesana, to be Additional Civil Judge and JMFC, Talaja.
- 34 **Mr.A.K.Gohil**, 3rd Additional Civil Judge and JMFC, Rajkot, to be Additional Civil Judge and JMFC, Karjan-Sinor at Karjan, vice Mr.N.N.Pathar.
- 35 **Mr.R.B.Joshi**, 3rd Additional Civil Judge and JMFC, Bhavnagar, to be Principal Civil Judge and JMFC, Khedbrahma, vice Mr.D.K.Soni, promoted.
- 36 **Mr.T.N.Khandhadiya**, 2nd Additional Civil Judge and JMFC, Junagadh, to be Additional Civil Judge and JMFC, Padra, vice Mr.P.B.Nayak.
- 37 **Mr.M.R.Zala**, 4th Additional Civil Judge and JMFC, Rajkot, to be Principal Civil Judge and JMFC, Sanand, vice Mr.G.R.Soni, promoted.
- 38 **Mr.H.J.Tanna**, 3rd Additional Civil Judge and JMFC, Kheda at Nadiad, to be Additional Civil Judge and JMFC, Kodinar.
- 39 **Mr.D.D.Shah**, 5th Additional Civil Judge and JMFC, Surat, to be Principal Civil Judge and JMFC, Ghogha, vice Mr.K.R.Pandya, promoted.

- 40 **Mr.B.H.Gandhi**, 7th Additional Civil Judge and JMFC, Vadodara, to be Additional Civil Judge and JMFC, Jasdan.
- 41 **Mr.D.J.Rajput**, 6th Additional Civil Judge and JMFC, Mahesana, to be Principal Civil Judge and JMFC, Jetpur, vice Mr.H.H.Gandhi, promoted.
- 42 **Mr.T.J.Patel**, 3rd Additional Civil Judge and JMFC, Palanpur, to be Principal Civil Judge and JMFC, Mahuva (Surat), vice Mr.R.J.Mirani, promoted.
- 43 **Mr.J.V.Patel**, 7th Additional Civil Judge and JMFC, Gandhinagar, to be Principal Civil Judge and JMFC, Hansot, vice Mr.A.U.Jujara, promoted.
- 44 **Mr.R.D.Maheta**, 7th Additional Civil Judge and JMFC, Mahesana, to be Principal Civil Judge and JMFC, Amod, vice Mr.V.V.Shah, promoted.
- 45 **Mr.M.G.Shah**, 4th Additional Civil Judge and JMFC, Kheda at Nadiad, to be Additional Civil Judge and JMFC, Dabhoi.
- 46 **Mr.M.R.Thakkar**, 8th Additional Civil Judge and JMFC, Vadodara, to be Additional Civil Judge and JMFC, Dhandhuka.
- 47 **Mr.V.G.Rana**, 6th Additional Civil Judge and JMFC, Surat, to be Principal Civil Judge and JMFC, Ranavav, vice Mr.A.J.Kanani, promoted.
- 48 **Mr.A.R.Rana**, 2nd Additional Civil Judge and JMFC, Dahod, to be Principal Civil Judge and JMFC, Upleta, vice Mr.H.H.Kanara, promoted.
- 49 **Mr.K.N.Sarvaiya**, 5th Additional Civil Judge and JMFC, Kheda at Nadiad, to be Principal Civil Judge and JMFC, Paddhari, vice Mr.U.N.Sindhi, promoted.
- 50 **Mr.Y.I.Shaikh**, 3rd Additional Civil Judge and JMFC, Dahod, to be 2nd Additional Civil Judge and JMFC, Morbi.
- 51 **Mr.M.B.Bhavsar**, 7th Additional Civil Judge and JMFC, Ahmedabad (Rural), to be Principal Civil Judge and JMFC, Limkheda, vice Mr.H.S.Khutwad, promoted.
- 52 **Ms.H.S.Patel**, 8th Additional Civil Judge and JMFC, Ahmedabad (Rural), to be 2nd Additional Civil Judge and JMFC, Ahmedabad (Rural), vice Ms.N.B.Munshi, promoted.
- 53 **Mr.K.I.Bagga**, 4th Additional Civil Judge and JMFC, Anand, to be Additional Civil Judge and JMFC, Radhanpur.

- 54 **Mr.M.B.Nimavat**, 9th Additional Civil Judge and JMFC, Vadodara, to be Additional Civil Judge and JMFC, Jetpur.
- 55 **Ms.D.M.Shah**, 7th Additional Civil Judge and JMFC, Surat, to be Additional Civil Judge and JMFC, Gondal, vice Mr.D.D.Buddhdev, promoted.
- 56 **Mr.D.R.Jaguwala**, Additional Civil Judge and JMFC, Narmada at Rajpipla, to be Principal Civil Judge and JMFC, Dholka, vice Mr.K.S.Makhija, promoted.
- 57 **Ms.R.G.Yadav**, 8th Additional Civil Judge and JMFC, Surat, to be 3rd Additional Civil Judge and JMFC, Modasa.
- 58 **Mr.Y.R.Agrawal**, Additional Civil Judge and JMFC, Patan, to be Principal Civil Judge and JMFC, Khambhat, vice Mr.S.V.Mansuri, promoted.
- 59 **Mr.B.G.Solanki**, 9th Additional Civil Judge and JMFC, Ahmedabad (Rural), to be Additional Civil Judge and JMFC, Jambusar, vice Mr.K.G.Patel.
- 60 **Mr.Bhavesh J.Patel**, 3rd Additional Civil Judge and JMFC, Junagadh, to be Principal Civil Judge and JMFC, Lunawada, vice Mr.V.B.Rajput, promoted.
- 61 **Mr.A.R.Boricha**, 2nd Additional Civil Judge and JMFC, Amreli, to be Principal Civil Judge and JMFC, Chanasma, vice Mr.C.H.Shah, promoted.
- 62 **Mr.Janakkumar D.Solanki**, 5th Additional Civil Judge and JMFC, Anand, to be Additional Civil Judge and JMFC, Jhalod, vice Ms.R.A.Nagori.
- 63 **Mr.Z.Y.Rangrez**, 5th Additional Civil Judge and JMFC, Bharuch, to be Additional Civil Judge and JMFC, Halol, vice Mr.I.M.Sardar, promoted.
- 64 **Mr.Kirtan B.Rathod**, 6th Additional Civil Judge and JMFC, Kheda at Nadiad, to be 3rd Additional Civil Judge and JMFC, Morbi.
- 65 **Mr.P.S.Sindhi**, 4th Additional Civil Judge and JMFC, Palanpur, to be 2nd Additional Civil Judge and JMFC, Gondal, vice Mr.A.S.Desai, Gondal.
- 66 **Mr.B.H.Ghasura**, 2nd Additional Civil Judge and JMFC, Patan, to be 2nd Additional Civil Judge and JMFC, Chhota-udepur.
- 67 **Mr.S.M.Kamdar**, 10th Additional Civil Judge and JMFC, Ahmedabad (Rural), to be Principal Civil Judge and JMFC, Patdi, vice Mr.V.A.Buddha, promoted.

- 68 **Ms.B.K.Jadav**, 4th Additional Civil Judge and JMFC, Bhavnagar, to be 2nd Additional Civil Judge and JMFC, Kapadwanj, vice Ms.B.R.Rajput.
- 69 **Mr.A.A.Vayda**, 10th Additional Civil Judge and JMFC, Vadodara, to be Principal Civil Judge, Kheralu, vice Mr.N.S.Siddique, promoted.
- 70 **Mr.G.P.Bhoi**, 6th Additional Civil Judge and JMFC, Bharuch, to be Additional Civil Judge and JMFC, Kadi, vice Mrs.A.R.Desai.
- 71 **Mr.D.B.Rajan**, 3rd Additional Civil Judge and JMFC, Surendranagar, to be Additional Civil Judge and JMFC, Vijapur, vice Mr.G.J.Shah, promoted.
- 72 **Mr.J.S.Panchal**, 4th Additional Civil Judge and JMFC, Dahod, to be Additional Civil Judge and JMFC, Mangrol (Surat).
- 73 **Mr.S.A.Tailor**, 2nd Additional Civil Judge and JMFC, Narmada at Rajpipla, to be Additional Civil Judge and JMFC, Dholka
- 74 **Mr.D.A.Jadav**, 9th Additional Civil Judge and JMFC, Surat, to be Additional Civil Judge and JMFC, Sanand, vice Mr.J.A.Dave, promoted.
- 75 **Ms.H.P.Patel**, 4th Additional Civil Judge and JMFC, Navsari, to be 2nd Additional Civil Judge and JMFC, Vyara-Nizar.
- 76 **Mr.B.R.Vaghela**, 5th Additional Civil Judge and JMFC, Bhavnagar, to be Additional Civil Judge and JMFC, Devgad-Baria, vice Mr.A.P.Goswami.
- 77 **Mr.C.K.Pipalia**, 4th Additional Civil Judge and JMFC, Panchmahals at Godhra, to be Principal Civil Judge and JMFC, Pardi, vice Mr.R.S.Purani, promoted.
- 78 **Mr.C.N.Desai**, 10th Additional Civil Judge and JMFC, Surat, to be Principal Civil Judge and JMFC, Dehgam, vice Mr.Nareshbhai G.Parmar, promoted.
- 79 **Mr.J.G.Damodra**, 3rd Additional Civil Judge and JMFC, Porbandar, to be Principal Civil Judge and JMFC, Mahemdabad, vice Ms.P.N.Dave, promoted.
- 80 **Mr.V.C.Makwana**, 3rd Additional Civil Judge and JMFC, Amreli, to be 2nd Additional Civil Judge and JMFC, Amreli, vice Mr.A.R.Boricha, transferred.
- 81 **Mr.A.R.Ghori**, 9th Additional Civil Judge and JMFC, Mahesana, to be 2nd Additional Civil Judge and JMFC, Karjan-Sinor at Sinor.

- 82 **Mr.A.P.Der**, 4th Additional Civil Judge and JMFC, Porbandar, to be 2nd Additional Civil Judge and JMFC, Padra.
- 83 **Mr.H.S.Langa**, 3rd Additional Civil Judge and JMFC, Jamnagar, to be Judicial Magistrate, First Class (Traffic), Vadodara, vice Mr.S.C.Gandhi, promoted.
- 84 **Ms.R.M.Barot**, 8th Additional Civil Judge and JMFC, Gandhinagar, to be Additional Civil Judge and JMFC, Gandhinagar, vice Mr.M.P.Chaudhari, promoted.
- 85 **Ms.J.A.Parmar**, 11th Additional Civil Judge and JMFC, Ahmedabad (Rural), to be Judicial Magistrate, First Class (3rd Court), Surat, vice Ms.M.S.Pande.
- 86 **Mr.R.J.Parmar**, 6th Additional Civil Judge and JMFC, Bhavnagar, to be Additional Civil Judge and JMFC, Olpad.
- 87 **Mr.Vijaykumar B.Barot**, 12th Additional Civil Judge and JMFC, Ahmedabad (Rural), to be Principal Civil Judge and JMFC, Sankheda, vice Ms.H.M.Pavar, promoted.
- 88 **Mr.H.G.Damodra**, 4th Additional Civil Judge and JMFC, Jamnagar, to be Principal Civil Judge, Bahucharaji, vice Mr.P.L.Patel, transferred.
- 89 **Mr.D.M.Chauhan**, 12th Additional Civil Judge and JMFC, Vadodara, to be Principal Civil Judge and JMFC, Bagasara-Wadia, vice Mr.B.D.Goswami, promoted.
- 90 **Mr.M.A.Makrani**, 4th Additional Civil Judge and JMFC, Junagadh, to be Additional Civil Judge and JMFC, Sankheda.
- 91 **Mr.M.D.Brahmbhatt**, 5th Additional Civil Judge and JMFC, Sabarkantha at Himatnagar, to be 3rd Additional Civil Judge and JMFC, Vyara-Nizar.
- 92 **Mr.R.B.Solanki**, 9th Additional Civil Judge and JMFC, Gandhinagar, to be Additional Civil Judge and JMFC, Waghodia.
- 93 **Ms.A.H.Mundra**, 5th Additional Civil Judge and JMFC, Rajkot, to be Judicial Magistrate, First Class (Municipal), Rajkot, vice Mr.V.H.Patel, promoted.
- 94 **Mr.V.J.Chauhan**, 5th Additional Civil Judge and JMFC, Dahod, to be Judicial Magistrate, First Class, Rajkot, vice Mr.D.J.Thaker, promoted.
- 95 **Mr.M.U.Furmani**, 4th Additional Civil Judge and JMFC, Kachchh at Bhuj, to be Additional Civil Judge and JMFC, Kheda at Nadiad, vice Ms.Saranga V.Vyas, promoted.

- 96 **Ms.V.L.Pardeshi**, 4th Additional Civil Judge and JMFC, Valsad, to be Additional Civil Judge and JMFC, Valsad, vice Mr.P.P.Shah, promoted.
- 97 **Mr.V.S.Gadhavi**, 10th Additional Civil Judge and JMFC, Gandhinagar, to be Judicial Magistrate, First Class (2nd Court), Vadodara, vice Ms.A.H.Dave, promoted.
- 98 **Mr.M.V.Chauhan**, 11th Additional Civil Judge and JMFC, Surat, to be Additional Civil Judge and JMFC, Kalol (N.G), vice Mr.S.B.Mansuri, promoted.
- 99 **Ms.Kusum D.Parmar**, 11th Additional Civil Judge and JMFC, Gandhinagar, to be Judicial Magistrate, First Class (3rd Court), Vadodara, vice Mr.D.J.Mehta, promoted.
- 100 **Mr.J.P.Parmar**, 6th Additional Civil Judge and JMFC, Anand, to be 2nd Additional Civil Judge and JMFC, Mahuva (Bhavnagar).
- 101 **Mr.D.S.Dabhi**, 7th Additional Civil Judge and JMFC, Kheda at Nadiad, to be Additional Civil Judge and JMFC, Kachchh at Bhuj, vice Ms.H.S.Dave, promoted.
- 102 **Mr.R.V.Chavda**, 5th Additional Civil Judge and JMFC, Panchmahals at Godhra, to be Additional Civil Judge and JMFC, Jamnagar, vice Ms.N.H.Vasvelia, promoted.
- 103 **Mr.M.J.Khojjada**, 6th Additional Civil Judge and JMFC, Rajkot, to be Judicial Magistrate, First Class (4th Court), Vadodara, vice Mr.B.H.Kapadia, promoted.
- 104 **Ms.J.V.Parmar**, 13th Additional Civil Judge and JMFC, Vadodara, to be 2nd Additional Civil Judge and JMFC, Vadodara, vice Mr.P.H.Singh, promoted.
- 105 **Mr.D.C.Jani**, 13th Additional Civil Judge and JMFC, Ahmedabad (Rural), to be 2nd Additional Civil Judge and JMFC, Rajkot, vice Mr.D.R.Joshi, transferred.
- 106 **Mr.S.K.Gadhavi**, 10th Additional Civil Judge and JMFC, Mahesana, to be 3rd Additional Civil Judge and JMFC, Rajkot, vice Mr.A.K.Gohil, transferred.
- 107 **Ms.S.A.Mansuri**, 8th Additional Civil Judge and JMFC, Bharuch, to be 2nd Additional Civil Judge and JMFC, Bharuch, vice Mr.Ankur N.Patel, transferred.
- 108 **Mr.P.D.Inamdar**, 7th Additional Civil Judge and JMFC, Anand, to be 2nd Additional Civil Judge and JMFC, Vapi.
- 109 **Mr.P.R.Suthar**, 11th Additional Civil Judge and JMFC, Mahesana, to be 2nd Additional Civil Judge and JMFC, Dholka.

- 110 **Mr.R.V.Jotania**, 7th Additional Civil Judge and JMFC, Rajkot, to be 3rd Additional Civil Judge and JMFC, Mahesana, vice Mr.C.V.Rana.
- 111 **Mr.J.B.Ghasura**, 3rd Additional Civil Judge and JMFC, Patan, to be 2nd Additional Civil Judge and JMFC, Surat, vice Mr.I.K.Jangad.
- 112 **Ms.A.J.Makwana**, 12th Additional Civil Judge and JMFC, Surat, to be Additional Civil Judge and JMFC, Patan, vice Mr.Y.R.Agrawal, transferred.
- 113 **Mr.N.K.Dabhi**, 5th Additional Civil Judge and JMFC, Kachchh at Bhuj, to be 2nd Additional Civil Judge and JMFC, Kachchh at Bhuj, vice Mr.H.J.Thaker, transferred.
- 114 **Mr.Abbasmiya M.Shaikh**, 6th Additional Civil Judge and JMFC, Panchmahals at Godhra, to be 2nd Additional Civil Judge and JMFC, Veraval.
- 115 **Mr.Parasangbhai J.Chaudhary**, 6th Additional Civil Judge and JMFC, Sabarkantha at Himatnagar, to be Additional Civil Judge and JMFC, Petlad, vice Mr.S.B.Bhatt.
- 116 **Mr.V.D.Modh**, 8th Additional Civil Judge and JMFC, Mahesana, to be Principal Civil Judge and JMFC, Ghoghamba, vice Ms.S.B.Mehta, promoted.
- 117 **Mr.Z.N.Munshi**, 4th Additional Civil Judge and JMFC, Surendranagar, to be Additional Civil Judge and JMFC, Khambhat.
- 118 **Mr.R.M.Kalotra**, 11th Additional Civil Judge and JMFC, Vadodara, to be 2nd Additional Civil Judge and JMFC, Kadi, vice Ms.T.H.Dave, promoted.
- 119 **Mr.M.D.Parmar**, 7th Additional Civil Judge and JMFC, Bharuch, to be 3rd Additional Civil Judge and JMFC, Visnagar.
- 120 **Mr.P.N.Goswami**, 3rd Additional Civil Judge and JMFC, Kachchh at Bhuj, to be Additional Civil Judge and JMFC, Mahemdabad, vice Mr.U.M.Vyas, promoted.
- 121 **Mr.A.H.Narang**, 4th Additional Civil Judge and JMFC, Bharuch, to be Judicial Magistrate, First Class (Railways), Ahmedabad, vice Mr.D.R.Vyas, promoted.
- 122 **Mr.M.I.N.Shaikh**, 3rd Additional Civil Judge and JMFC, Bharuch, to be Additional Civil Judge and JMFC, Bharuch, vice Mrs.A.A.Vyas, promoted.

[II]

Their Lordships are further pleased to pass orders of transfer and posting of following Officer working in the cadre of Civil Judge :

- 1 **Mr.P.L.Patel**, Principal Civil Judge and JMFC, Bahucharaji, to be Principal Civil Judge and JMFC, Vyara-Nizar, vice Mr.M.F.Khatri, promoted.

High Court of Gujarat, at Sola,
Ahmedabad – 380 060.
Date : December 31 , 2011

Sd/-
(R.P.Dholaria)
Registrar (Admn.)

No.A.0705/2011(I)[82]

Copy, for information, to:-

1. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, Gandhinagar (By letter).
2. The Principal District Judge, _____.
3. The Treasury Officer, _____.
4. _____, Esquire.
5. The Manager, Government Central Press, Gandhinagar (For publication in the Gujarat Government Gazette, Part-I, Central Section).

By order of the Honourable the Acting
Chief Justice and Judges of the High
Court of Gujarat.

High Court of Gujarat, at Sola,
Ahmedabad – 380 060.
Date : December 31 , 2011.

Sd/-
Registrar (Admn.)